

SPECIAL BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/62(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	UNION ROADWAYS LTD. VS GONTERMANN PEIPERS (INDIA) LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

ORDER

1. None appears on behalf of Operational Creditor for the 4th time consecutively. Therefore, it appears that the petitioner is not interested to pursue this petition. Accordingly, this petition is **dismissed for non-prosecution**. File be consigned to record.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.